Report on short receipt of imported base oil

**Lumpsum Provision of Rs. 15 Crores.

4. 500 MW 3 & 4

5. 500 MW 5 & 6

1261. SHRI G. S. BASAVARAJU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether his Ministry has received the report of the Committee regarding inquiry into the short receipt of 547 tonnes of imported base oil out of total quantity of 1477 tonnes;
- (b) if so, the main findings of the committee;
- (c) the number of officials held responsible and the action taken against them; and
- (d) the steps being taken to ensure that such incidents of shortage of oil do not occur in future?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM): (a) to (d) BPCL had constituted a Committee to determine the circumstances resulting in the reported short receipt of imported base oils. The Report of the Committee has been received by BPCL and its major findings are as under:

73,26

- (i) Major portion of the loss that occurred through a crack in the tanker discharge pipeline which could have occurred due to build up of pressure.
- (ii) Some product has leaked out through a switch out valve which is normally used for relating air during the piggine operations.
- 2. The Committee has also nated dereliction of duty on the past of the

Terminal Management at the receving end and the oil industry staff operating on the ship as well as employees of the ship. BPCL have already initiated action against their own officers. A copy of the Report is also being provided to other concerned agencies for suitable action.

Generation of internal resources by public sector undertakings

1262. SHRI G. S. BASAVARAJU: Will the Minister of INDUSTRY be pleased to state:

- (a) whether 17 Central public sector undertakings have failed to generate any internal resources in the first half of 1987-88 against substantial targets set for them during the whole of current financial year;
- (b) if so, the names of those public sector undertakings;
- (c) the main reasons for the same; and
- (d) what is the latest position of these undertakings?

THE MINISTER OF STATE IN THE OF INDUSTRIAL DEPARTMENT DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): (a) to (d) As targets for generation of internal resources are fixed for the full year, no firm conclusions can be drawn from the purely provisional figures for the first 6 months of the financial vear Generally, the performance improves in the latter part of the year. The correct position would be available only after the end of the financial year.

Sickness in small paper mills

1263. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether a large number of small paper mills are turning sick due to demand recession in paper;

- (b) whether the input costs are going up, as claimed by the Indian Paper Mills Association:
- (c) if so, the remedial steps considered;
- (d) whether the public sector paper mills have been given monopoly for supply of paper to the education sector thereby depriving the small mills; and
- (e) if so, Government's views thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): (a) and (b) The performance of small paper mills in general has not been satisfactory mainly on account of the following reasons:—

- (i) Installation of inferior, inadequate and inappropriate equipment;
- (ii) Fluctuations in the availability and price of raw material used by the mills;
- (iii) Management deficiencies and skilled labour scarcity;
- (iv) Absence of technically and economically sound recovery systems;
- (v) Time and cost over-runs at the project implementation stage resulting in higher financial burden;
- (vi) Inadequate availability of power and also good quality coal suited for the boilers installed in the mills;
- (c) The Institutions and Banks have been extending need-based reliefs and concessions to the paper mills on a case to case basis and have been following a liberalised policy towards modernisation. Government have also granted various fiscal and financial reliefs to the Industry